

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**STARRED QUESTION NO. 265**  
ANSWERED ON 12<sup>TH</sup> MARCH, 2020

**SECURITY FOR WOMEN IN PUBLIC ROAD TRANSPORT**

\*265. SHRIMATI MEENAKASHI LEKHI:  
SHRI P.C. GADDIGOUDAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the initiatives which have been proposed under the scheme 'Security for women in public road transport in the country';
- (b) whether the Ministry has collaborated with the Ministry of Women and Child Development for better implementation of the said scheme and if so, the details thereof;
- (c) whether any private entities are proposed to be involved as implementing partners under the scheme and if so, the details thereof;
- (d) the parameters set for monitoring and evaluation of programmes under the scheme and also the details of the proposed involvement of private parties or 3rd parties therein;
- (e) whether the Government has issued any directive to the States to put in place a system of tracking of public transport for women safety and if so, the details thereof; and
- (f) the funds allocated for the purpose, State-wise?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

**(SHRI NITIN JAIRAM GADKARI)**

(a) to (f) A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE LOK SABHA STARRED QUESTION NO. 265 ANSWERED ON 12.03.2020 ASKED BY SHRIMATI MEENAKASHI LEKHI AND SHRI P.C. GADDIGOUDAR REGARDING **SECURITY FOR WOMEN IN PUBLIC ROAD TRANSPORT**

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(a) to (f): Government of India has set up a dedicated fund called Nirbhaya Fund in 2013 for implementation of initiatives aimed at enhancing the safety and security for women in the country.

The Scheme namely, "Security of Women in Public Road Transport in the Country" was approved under Nirbhaya Fund. The scheme envisaged setting up (i) a National Level Vehicle Security and Tracking System; (ii) City Command and Control Centre at State level with installation of GPS/CCTV/panic buttons in public road transport in 32 cities having population of one million or more. The scheme was reviewed to ensure smooth and speedy implementation and establish inter-departmental synergy for implementation of schemes sanctioned under the Nirbhaya Project. After review of the scheme, MoRTH's has been entrusted the task of establishing an eco-system for Vehicle location tracking device, Close Circuit Television Camera and Panic Button which have all been made mandatory in public transport vehicles under the Motor Vehicle Rules, 1989.

Ministry of Women and Child Development is the nodal Ministry to appraise and recommend proposals for financing under Nirbhaya Fund through the Empowered Committee (EC) chaired by Secretary, MWCD.

The following proposals have been approved by the EC under the Scheme:

- I. Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh.
- II. Women's safety in public transport, UPSRTC, Govt. of U.P.
- III. Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles.
- IV. Scheme for implementation of "Development, Customization, Deployment and Management of State-wise vehicle tracking platform for safety and enforcement as per AIS 140 specifications".

The Implementation Agencies for the projects sanctioned by Ministry of Road Transport and Highways are to be selected by the concerned State/UTs. Ministry is to monitor projects with regular status updates and review meetings.

Ministry of Road Transport and Highways has issued notification under the Motor Vehicle Act, 1988 mandating the provision of Vehicle Location Tracking (VLT) device and emergency buttons in all Public Service Vehicles registered on or after 1<sup>st</sup> January, 2019. States are to decide timelines for implementation of VLT and emergency buttons in vehicles registered up to 31<sup>st</sup> December, 2018. Besides, scheme for customization, deployment and management of State-wise Vehicle Tracking Platform for safety & enforcement with AIS 140 specification under Nirbhaya Fund has been approved with an estimated cost of Rs. 463.90 Crores. Guidelines for the same have been finalized and uploaded on the Ministry's website. The funding structure amongst the States/UTs is at Annexure-I.

**Annexure-I****Fund Structure amongst the States/UTs for State-wise Vehicle Tracking Platform**

Sl No	Name of State / UT	State / UT	Estimated Project Cost (INR Crores)	Estimated cost to be divided between Centre and State as per Nirbhaya framework in the ratio as under
	1	2	3	4
1.	Maharashtra	S	20.35	60:40
2.	Tamil Nadu	S	20.35	60:40
3.	Gujarat	S	20.35	60:40
4.	Kerala	S	20.35	60:40
5.	Karnataka	S	20.35	60:40
6.	Andhra Pradesh	S	20.35	60:40
7.	West Bengal	S	15.40	60:40
8.	Haryana	S	15.40	60:40
9.	Telangana	S	15.40	60:40
10.	Rajasthan	S	15.40	60:40
11.	Madhya Pradesh	S	15.40	60:40
12.	Odisha	S	15.40	60:40
13.	Bihar	S	15.40	60:40
14.	Assam	S	15.40	90:10
15.	Punjab	S	15.40	60:40
16.	Uttar Pradesh	S	15.40	60:40
17.	Jharkhand	S	15.40	60:40
18.	Chhattisgarh	S	15.40	60:40
19.	Delhi	U	10.40	100:00
20.	Jammu & Kashmir	U	10.40	100:00
21.	Himachal Pradesh	S	10.40	90:10
22.	Nagaland	S	10.40	90:10
23.	Meghalaya	S	10.40	90:10
24.	Tripura	S	10.40	90:10
25.	Manipur	S	10.40	90:10
26.	Mizoram	S	10.40	90:10
27.	Sikkim	S	10.40	90:10
28.	Arunachal Pradesh	S	10.40	90:10
29.	Uttarakhand	S	10.40	60:40
30.	Goa	S	10.40	60:40
31.	Puducherry	U	4.60	100:00
32.	Chandigarh	U	4.60	100:00
33.	Dadra & Nagar Haveli	U	4.60	100:00
34.	Andaman & Nicobar Islands	U	4.60	100:00
35.	Daman & Diu	U	4.60	100:00
36.	Lakshadweep	U	4.60	100:00
37.	Ladakh	U	4.60	100:00
<b>TOTAL PROJECT COST</b>			<b>463.90</b>	

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